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Title: The Minister of State in the Ministry of Human Resource Development made a statement correcting reply given to Starred Question No. 466 Dated 8.05.2007 by Shri Raghunath Jha and Shri Manjunath Kunnur, M.P. regarding Mid Day Meal Scheme and giving reasons for delay in correcting the reply.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, on behalf of my senior colleague, Shri Arjun Singh, I beg to make a Statement to correct the Annexure-2 referred to in reply to the Lok Sabha Starred Question No.466 answered on 8th May, 2007 regarding "Mid-Day Meal Scheme" as follows: -

<i>Part of the Question</i>	<i>For</i>	<i>Read</i>
(b)	Details of the Central Assistance released to States and Union Territories under the Mid-Day Meal Scheme during last three years is enclosed at Annexure-2.	Details of the Central Assistance released to . States and Union Territories under the Mid^-Day Meal Scheme during last three years is â€¢ enclosed at Annexure-2(Revised).

The reason for delay are as follows: -

The Correcting Statement has been necessitated due to inadvertent error in the statement-II referred to in answer to part (b) of Starred Question 466 dated 8th May, 2007 and is also enclosed.

The error came to notice on 13.8.2007. Action was initiated immediately to rectify the error. The 'Correcting Statement' submitted earlier in this regard could not be laid on the Table of the Lok Sabha due to adjournment *sine die* of the House during the Monsoon Session. Since the Winter Session is continuing and House is scheduled to sit up to 7th December, 2007, the revised reply may be brought to the notice of the House during the current Winter Session. The inconvenience caused is regretted.

(Placed in Library, See No. LT – 7395/07)

12.08 hrs.